

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO. 192
TO BE ANSWERED ON: 02.02.2022

IT BUSINESS

192. SHRIMATI SAJDA AHMED:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the details of the measures taken by the Government to reduce regulatory burden of doing business in Information Technology (IT) sector for enabling small entrepreneurs to compete with the big industries;
- (b) whether the Government proposes to open IT hubs in small towns and if so, the details thereof; and
- (c) the details of the policy adopted for promotion of Export Services by IT companies in India during the last three years?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAJEEV CHANDRASEKHAR)

(a): The Government of India (GoI) under the Hon'ble PM has made ease of doing business an important Government policy objective. It has taken various initiatives to reduce regulatory burden of doing business in Information Technology (IT) sector for enabling small entrepreneurs to compete with big industries. The details of such measures are as below:

- Software Technology Parks of India (STPI), a registered society under Ministry of Electronics and Information Technology (MeitY) is implementing the Software Technology Parks (STP)/ Electronics Hardware Technology Parks (EHTP) scheme which is a 100% export-oriented scheme for the development and export of computer software, including export of professional services using communication links or physical media. For ease of doing business, a single window clearance system has been provisioned under STP/ EHTP Scheme for member units, enabling them to conduct exports operations at a pace commensurate with international practices. Further, STPI has been providing online services to its member units for availing statutory services in a time bound manner. For ease of doing business, STPI had made all the approvals in online mode to allow the employees of the STP/ EHTP units to take duty free laptops etc. for working from Home.

In an attempt to further facilitate the IT industry to function in a seamless manner, STPI had eased the following two compliances:

- ✓ Prior permission to carry out sales in Domestic Tariff Area (DTA) was eliminated and substituted with self-declaration/ undertaking from the member unit.
- ✓ Import permissions required to be obtained by the unit on a case to case basis was substituted with periodic permissions (Quarterly/ Half-Yearly/ Annually).
- The terms and conditions of the Other Service Providers (OSPs) licensing which was earlier restrictive in nature (viz., establishing Point-to-Point VPN (PPVPN) connectivity, sharing pre-defined location of extended work from home employees and high security deposits) for companies offering work from home option to their employees has been relaxed by GoI to allow the employees to work from other locations than previously shared address.

Department of Telecommunications (DoT), M/o Communications has issued new guidelines on 5th November, 2020 to reduce the compliance burden for BPO and other IT enabled service providers.

- M/o Labour & Employment has launched SAMADHAN (Software Application for Monitoring And Disposal, Handling of Industrial Disputes) portal to empower MSMEs across the country to register and track grievances related to delayed payment and settlement of disputes;
- M/o Micro, Small and Medium Enterprises (MSME) has created a single window system called CHAMPIONS (Creation and Harmonious Application of Modern Processes for Increasing the Output and National Strength) to put up and promote a unified, empowered, robust, bundled and technology driven platform for helping and promoting the Micro, Small and Medium Enterprises (MSMEs) of the country.

(b): Yes, Sir. STPI has established 62 STPI centres across the country, out of which 54 are in Tier-II and Tier III locations including small towns. The list of STPI centres is at **Annexure-I**. Further, 22 new STPI Centre in Tier-II and Tier-III locations have been approved by GoI. List of approved STPI centres is at **Annexure II**.

To create employment opportunities and dispersal of IT/ITES industry in small cities and towns (excluding metro locations), GoI had launched two BPO promotion schemes, namely India BPO Promotion Scheme (IBPS) and North East BPO Promotion Scheme (NEBPS). These schemes aim to incentivize setting up of 53,300 seats BPO/ITES operations by providing financial support up to ₹ 1 lakh per seat in the form of viability gap funding. Since the inception of these schemes, around 250 units have set up BPO/ ITeS operations across 27 States/UTs of the country, providing direct employment to over 47,000 persons.

(c): Foreign Trade Policy (FTP), notified under Foreign Trade (Development & Regulation) Act, 1992 by Directorate General of Foreign Trade, Department of Commerce, M/o Commerce and Industry support manufacturers and service sectors including export services

by IT companies in India with special emphasis on trade facilitation and improving ease of doing business. Current, [FTP 2015-2020](#) (applicable/ extended till March, 2022) had introduced new schemes for exporters of India called Merchandise Exports from India Scheme (MEIS) and Service Exports from India Scheme (SEIS).

Annexure-I**State-wise list of existing STPI centres**

S. N	State	Centre Name
1.	Andhra Pradesh	Kakinada
2.		Tirupati
3.		Vijayawada
4.		Vizag
5.	Assam	Guwahati
6.	Bihar	Patna
7.	Chhattisgarh	Bhilai
8.	Gujarat	Gandhinagar
9.		Surat
10.	Haryana	Gurgaon
11.	Himachal Pradesh	Shimla
12.	Jammu and Kashmir	Jammu
13.		Srinagar
14.	Jharkhand	Ranchi
15.		Deoghar
16.	Karnataka	Bengaluru
17.		Hubli
18.		Mangalore
19.		Manipal
20.		Mysore
21.	Kerala	Thiruvananthapuram
22.	Madhya Pradesh	Gwalior
23.		Bhopal
24.		Indore
25.	Maharashtra	Aurangabad
26.		Kolhapur
27.		Nagpur
28.		Nasik
29.		Mumbai
30.		Pune
31.	Manipur	Imphal
32.	Meghalaya	Shillong
33.	Mizoram	Aizawl
34.	Nagaland	Kohima
35.	Odisha	Berhampur
36.		Bhubaneswar
37.		Rourkela
38.	Pondicherry	Pondicherry
39.	Punjab	Mohali
40.	Rajasthan	Jaipur

S. N	State	Centre Name
41.		Jodhpur
42.	Sikkim	Gangtok
43.	Tamil Nadu	Chennai
44.		Coimbatore
45.		Madurai
46.		Tirunelveli
47.		Trichy
48.	Telangana	Hyderabad
49.		Warangal
50.	Uttar Pradesh	Allahabad
51.		Kanpur
52.		Lucknow
53.		Noida
54.		Meerut
55.	Uttarakhand	Dehradun
56.	West Bengal	Durgapur
57.		Haldia
58.		Kharagpur
59.		Kolkata
60.		Siliguri
61.	Tripura	Agartala
62.	Goa	Goa

Annexure-II

List of Upcoming STPI centres

State	S.N	Location
Madhya Pradesh	1	Chhindwada
	2	Jabalpur
Punjab	3	Amritsar
Jharkhand	4	Dhanbad
	5	Jamshedpur
	6	Bokaro
Uttar Pradesh	7	Agra
	8	Varanasi

	9	Gorakhpur
Kerala	10	Kochi
Arunachal Pradesh	11	Itanagar
Odisha	12	Balasore
	13	Sambalpur
	14	Jajpur
	15	Angul
	16	Koraput (Jayepore)
Bihar	17	Darbhanga
	18	Bhagalpur
Haryana	29	Panchkula
Gujarat	20	Bhavnagar
Karnataka	21	Davangere
Himachal Pradesh	22	Kangra
